

Government of Jammu and Kashmir

Home Department

Civil Secretariat, J&K.

Notification

Srinagar, the 10th of January, 2025.

S.O. 15 : In exercise of the powers conferred under sub-section (2) of Section 179 of the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 read with S.O No. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of Jammu and Kashmir hereby notifies that any police officer making an investigation under Chapter XIII of the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 may, by order in writing, require attendance of any person who appears to be acquainted with the facts and circumstances of any case as provided under Section 179(1) BNSS, 2023. Further, reasonable expenses, as indicated in the Annexure enclosed, shall be paid to such person by the police officer for attending at any place other than his residence, of which proper account shall be maintained. The expenditure on this account shall be borne out of the Account Head- 2055 (49) by the concerned DDO.

By order of Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

No. HOME-OWP/22/2024-10 (CC-7383321)

Dated:10.01.2025

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries)
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
5. Commissioner/Secretary to Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.
9. Private Secretary to Chief Secretary.
10. Private Secretary to Principal Secretary to Government, Home Department.
11. I/C Website, Home Department.

Copy also to the:

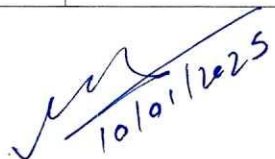
Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


(Monish Kumar)JKAS

Under Secretary to the Government

ANNEXURE to S.O of 2025 dated .01.2025

S. No.	Category	Amount to be paid in Rs.
1.	Travel by ordinary bus	Actual fare
2.	Car or similar	Rs. 5/km from residence to police station
3.	Motor Cycle, Scooter, moped or similar	Rs. 2/km from residence to police station


10/01/2025